

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

| S.No. | Head of Account | Actuals upto June, 2013 | Copy upto June,2012 | % Variation |
|----------|-----------------------------------|-------------------------|---------------------|---------------|
| | <u>Receipts</u> | | | |
| | Consolidated Fund of India | | | |
| | Revenue Receipts | | | |
| | Tax Revenue | 1.89 | 1.57 | 20.38 |
| | Non-Tax Revenue | 0.94 | 0.86 | 9.30 |
| | Grants-in-aid & contribution | | | |
| | Capital Receipts | | | |
| | Recovery of Loans | 0.1 | 0.1 | 0.00 |
| | Other Non- DebtCapital Receipts | | | |
| | Public Debt | | | |
| | Contingency Fund | | | |
| | Public Account | 52.97 | 77.9 | -32.00 |
| A | Total Receipts | 55.9 | 80.43 | -30.50 |
| | | | | |
| | <u>Disbursements</u> | | | |
| | Consolidated Fund of India | | | |
| | Revenue Expenditure | | | |
| | Plan | | | |
| | Non-Plan | 41.06 | 35.93 | 14.28 |
| | Capital Expenditure | | | |
| | Plan | | | |
| | Non-Plan | | | |
| | Loans & Advances | | | |
| | Plan | | | |
| | Non-Plan | 0.04 | 0 | |
| | Contingency Fund | | | |
| | Public Account | 40.07 | 60.64 | -33.92 |
| B | Total Disbursements | 81.17 | 96.57 | -15.95 |
| | | | | |
| C | Net Cash Flow (A-B) | -25.27 | -16.14 | |

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

| S.No. | Major / Minor Head | Collection Upto June, 2013 | Coppy upto June, 2012 | % Growth |
|-------|--|----------------------------|-----------------------|--------------|
| | <u>Revenue Receipts</u> | | | |
| 1 | 0021-Taxes other than Corp.Tax | 1.89 | 1.57 | 20.38 |
| 2 | 0049-Interest Receipts | 0.06 | 0.08 | -25.00 |
| 3 | 0059-Public Works | 0.34 | 0.37 | -8.11 |
| 4 | 0070-Other Administrative Service | 0.16 | 0.09 | 77.78 |
| 5 | 0071-Contribution and Recoveries towards Pension and Other Retirement benefits | 0.15 | 0.09 | 66.67 |
| 6 | 0210-Medical and Public Health | 0.13 | 0.14 | -7.14 |
| 7 | 0216-Housing | 0.09 | 0.09 | 0.00 |
| | | | | |
| | | | | |
| | <u>Capital Receipts</u> | | | |
| 1 | Servants | 0.1 | 0.1 | 0.00 |
| | | | | |
| | <u>Total:</u> | 2.92 | 2.53 | 15.42 |

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
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3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

| S.No. | | B.E. 2013-2014 | | | Actual Exp upto -June, 2013 | | | Coppo upto June, 2012 | | |
|--|------------------------|----------------|--------|--------|-----------------------------|--------|-------|-----------------------|--------|-------|
| | | Plan | N-Plan | Total | Plan | N-Plan | Total | Plan | N-Plan | Total |
| | Grant No.65 | | | | | | | | | |
| | Supreme Court of India | 0 | 129.41 | 129.41 | | 39.29 | 39.29 | | 34.73 | 34.73 |
| COPPY- Corresponding figure for Previous year | | | | | | | | | | |

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.